## HIGH COURT OF DELHI: NEW DELHI

No.3502/G-11/Genl-II/DHC

Dated:26-11-2021

## **CIRCULAR**

This is to inform that a medical team deputed by the Health Department of the Govt. of N.C.T. of Delhi shall conduct **Rapid Antigen Diagnostic Test/RTPCR for Covid 2019** in High Court of Delhi on 02-12-2021 (Thursday), 06-12-2021 (Monday), 09-12-2021 (Thursday), 13-12-2021 (Monday), 16-12-2021 (Thursday), 20-12-2021 (Monday), 23-12-2021 (Thursday) from 10.00 a.m. to 02.00 p.m.

All willing officers/officials may undergo the aforesaid tests, at the Multi Level Car Parking opposite Gate No. 4 of this Court Complex. They shall also bring their respective Identity Cards/Aadhar Cards.

Sd/-(SUNIL KUMAR KOUSFAL) REGISTRAR (GENL.ADMN. II)

Dated: 26-11-2021

Endst. No.3503-13 /G-11/Genl-II/DHC

- 1. All the Registrars/OSDs/Coordinator, DIAC.
- 2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 3. Joint Registrar-cum-Secretary to Registrar General.
- 4. All the Joint Registrars/Deputy Registrars/Assistant Registrars
- 5. All the Administrative Officers (Judl), Court Masters and Private Secretaries to the Hon'ble Judges with request to intimate the officials working under their control, including the officials at the residences of Hon'ble Judges and retired Judges.
- 6. Dr. K.J.S. Bansal, CMO In-charge, DHC Medical & Health Centre with request to ensure smooth testing, as before.
- 7 ACP, Security, Delhi High Court.
- 8. Joint Director, IT Cell for uploading this circular on the Intranet/website of this Court.
- 9. AEs (Civil), (Elect) and A.C., Delhi High Court.
- 10. Resident Court Officers to keep the area of testing properly sanitized under their direct supervision daily before and after the tests for the day are closed by the testing team.
- 11. Hony. Secretary, Delhi High Court Bar Association to circulate the same among the advocates who may avail the facility on all the above mentioned days.

(DEPUTY REGISTRAR) (GENL.ADMN. II)